

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 2388 of 2009**  
**With**  
**W.P.(S) No. 2324 of 2009**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**11/ 25.03.2021** Heard Mr. Mr. H.K. Mahto, learned counsel for the petitioners in both cases, Ms. Bakshi Vibha, learned counsel appears on behalf of the respondent in W.P.(S) No.2388 of 2009 and Ms. Nitu Sinha, learned counsel for the respondent-Union of India appears in W.P.(S) No.2324 of 2009 through V.C.

2. At the request of learned counsel for the parties, put up these cases on **10.05.2021**.

**(Deepak Roshan, J.)**

Pramanik/